

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:929

ANSWERED ON:03.03.2010

DEATH OF WILD ANIMALS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Deora Shri Milind Murl;Gaikwad Shri Eknath Mahadeo;Ray Shri Rudramadhab ;Yaskhi Shri Madhu Goud

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the incidence of death of wild animals have been reported from Jim Corbet Park;
- (b) if so, the number and details of animals killed/dead during each of the last three years;
- (c) whether poachers were responsible for these deaths; and
- (d) if so, the action taken/proposed to be taken against these persons?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a), (b), (c) & (d) The details pertaining to mortality of tiger in the Corbett Tiger Reserve, due to natural and other causes, as reported by the State, during the last three years are at Annexure-I. Information pertaining to poaching/seizures of wild animals and their body parts, during the last three years, as reported by the State, are at Annexure-II. Action against offenders involved in poaching are taken within the ambit of the Wildlife (Protection) Act, 1972 and other laws of the land.